

F.No. J-11017/1/2016-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 18th February, 2016
Magha 29th, 1937 (Saka)

ORDER

In supersession of all earlier orders, the President is pleased to engage the following advocates as Sr. Panel Counsel and Central Govt. Counsel as the case may be for conducting the litigation of Army, Navy and Air Force before the Armed Forces Tribunal, Chandigarh Bench for a period of three years from the date of this order or until further orders, whichever is earlier: -

ARMED FORCES TRIBUNAL, CHANDIGARH BENCH

S.No.	Name	Mobile	Enrolment No.
SENIOR PANEL COUNSEL			
1.	Mukesh Kaushik	9814127577	P-666/1992
2.	Vikram Bajaj	9855020038	P-1924/2001
3.	Vijay K. Chaudhary	9417506458	P-44/2001
4.	Pramod K. Sharma	9888603226	P-659/1995
5.	Rajni Narula	9814009595	P-222/1995
6.	Vikas Sharma	9417063748	P-1037/1999
7.	Sh. Rajender Singh Dogra,	09418060433	HIM/176/1995
CENTRAL GOVERNMENT COUNSEL			
8.	Ms. Manisha Garg	98159 69758	P-3420/2009
9.	Vishal Taneja	9815803333	P-412/2001
10.	Manish Bali	9872880050	P-1456/2009
11.	Balwinder Kaur	9814623091	P-1334/2003
12.	Navdeep Bajaj	9855000260	P-1070/2004
13.	Rajesh Kaul	9646865607	P-1492/2002
14.	Bagh Singh Nagi	9417514172	P-1031/2002
15.	Arvind Rajotia	9216090777 9417004418	P-1337/2000
16.	Tarun Gupta	9316482776 01722561306	P-771/2001
17.	Vaibhav Parashar	9914177715	P-1523/2007
18.	Mrs. Savita Chaudhary	076960-21373	P-1059/2004
19.	Agam Kumar Jund	9780269387	P-1940/2009
20.	Kanica Sachdeva	75892-12222	P-2970/2012
21.	Rohit Verma	9815000421	P-836/2009
22.	Varsha Gahlawat	9417930950	R-1743/2001
23.	Gurpreet Singh	9815919531	P-725/1990
24.	Sonia Sharma	9815570281	P-685/1992
25.	Fariad Singh Virk	98557-738918	P-1034/2006
26.	Rattan S. Longia	94174-15074 99145-56041	P-417/1985

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27.	Harpal. S. Baidwan	98763-79939	P-830/1991
28.	Satyawan Ahlawat	9417430647	P314/2000
29.	Randhir Bawa	9815707705	P-644/2003
30.	Kamal Kumar Yogi	93570-81451	P-3019/2012
31.	Kewal Krishan Bheniwal	98140-03917	P-826/1982
32.	Sh. Adhiraj Singh Thakur,	08988079202	HIM/55/2009
33.	Smt. Anupama Sharma	08968951025	HIM/79/2004
34.	Sh. Shiv Kumar	09417206448	HIM/69/1993
35.	Smt. Rubinia Sharma	09217684169	HIM/240/2002

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl. dated 24th September, 1999 read with O.M.No.F.26(1)/2005-Judl., dated 31st January, 2008 & 26(1)/2014/Judl. dated 1st October 2015. The payment of professional fee and incidental expenses shall be made by the concerned Department.

3. The empanelled counsel shall not appear against Union of India in the Armed Forces Tribunals.

4. Hindi version of this order will follow.


(Suresh Chandra)

Joint Secretary & Legal Adviser to the Government of India

Copy to: -

1. Sh. Satya Pal Jain, Additional Solicitor General of India, Kothi no. 2224, Sector-15-C, Chandigarh-for information.
2. Shri Chetan Mittal, Assistant Solicitor General, Punjab & Haryana High Court, H.No. 235, Sector 21A, Chandigarh-160022.
3. Shri Ashok Sharma, Assistant Solicitor General, Himachal Pradesh High Court, Marina Chambers, Near HP High Court, Shimla
4. The Registrar, Chandigarh Bench, Armed Forces Tribunal for information.
5. Dy. JAG, HQ, Western Command Chandigarh-with request to withdraw all the pending cases from the previous counsels and equally redistribute the same among the new counsels.
6. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
7. Cash (LA) Section.
8. Hindi Unit for Hindi version of this order.
9. NIC Cell for uploading this order on the official website of the Ministry.
10. Guard file/Judicial Section with 5 copies.


(B. S. Sharma)
Superintendent Legal (Judicial)